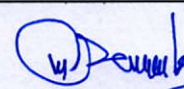


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/s SAHIL SPINTEX LIMITED OPERATING IN TEXTILE INDUSTRY
AT MANSA (PUNJAB)

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	NAME- M/s. Sahil Spintex Limited PAN No.- AASCS0999K CIN- U17290PB2012PLC036563
2.	Address of the registered office	Ratia Road, Village Boha Tehsil Budhlada, Mansa 151503 Punjab
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Mansa (Punjab)
5.	Installed capacity of main products/ services	6400 Spindles
6.	Quantity and value of main products/ services sold in last financial year	Unit has been closed since 2015-16
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained by email to ip.sahilspintex@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be obtained by email to ip.sahilspintex@gmail.com
10.	Last date for receipt of expression of interest	30.01.2023 (By 6:00 PM)
11.	Date of issue of provisional list of prospective resolution applicants	04.02.2023
12.	Last date for submission of objections to provisional list	09.02.2023
13.	Process email id to submit EOI	ip.sahilspintex@gmail.com



Mohit Chawla,

IP Registration No: IBBI/IPA-001/IP-P00524/2017-2018/10949
Address: SCO: 2935-36, Level-I, Sector 22-C, Chandigarh - 160022

E-Mail: ipservices@embeegroup.in

For M/s Sahil Spintex Limited
Appointed Hon'ble NCLT Chandigarh

Date: 30.12.2022
Place: Chandigarh

